## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:623 ANSWERED ON:23.07.2015 Changes in MGNREGS

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## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make certain changes in the existing Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof including the changes in respect of drought affected areas and the districts identified therefor along with the additional financial implications under the scheme;
- (c) the number of watershed management programmes running and yet to be operationalised in the country, State/UT-wise; and
- (d) whether the Government proposes to start the work to identify, demarcate and making a record of all the water bodies in the villages and if so, the time by which the said work is likely to be completed?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a): No Madam. Several changes have already been affected in the programme design in July 2014 to improve the quality of the assets and bring focus on agriculture and irrigation.
- (b): A proposal to provide an additional 50 days of unskilled manual work in a financial year for households completing one hundred days of work in areas where drought or a natural calamity has been notified by the State Government. The exact financial implication and account of this higher entitlement in the areas affected natural disasters depends on actual demand.
- (c): The State/UT-wise details of total number of watershed management programme (new and spillover works) taken up under MGNREGA till 17th July, 2015 are given in Annexure.
- (d): The work of identification and demarcating the water bodies does not lie within the purview of this Ministry.

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